

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

9. IA 2366/2024 in C.P. (IB)/1545(MB)2019

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.05.2024**

**NAME OF THE PARTIES:- Palak Swapnil Desai**  
**IN THE MATTER OF**  
**Bombay Sales Agency**  
**V/s**  
**Jsk Marketing Ltd**

**Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 2366 of 2024:-** Counsel, Atishay Jain appeared for the Applicant/Liquidator through VC. This Application is filed by the Liquidator for placing on record Progress report for the quarter ended on 31.03.2024 of the liquidation process which is annexed with the present Application. The said report is taken on record, no order is called for. Accordingly, **IA 2366 of 2024** is **allowed** and **disposed of**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**